

ASSETS & LIABILITIES

(At a glance)

NAME OF THE JUDGE : JUSTICE K.VINOD CHANDRAN

DATE OF APPOINTMENT : NOVEMBER 08, 2011.

DECLARED ASSETS ASSETS OF THE JUDGE

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any
6.10 cents in Kannadi II Village Palakkad (Approximate value - Rs.6,00,000/-)	(1) 5.115 cents + 1/5 th share in 2.125 cents (common use pathway - House constructed, bearing No.35/2570-F, within Corporation of Cochin limits, at Deepam Nagar South Janatha Road, Palarivattom. (Approximate value - Rs.eighty lakhs)	Rs.5,78,509.49	Nil	One car bearing Regn.No. KL-7/BM 4407, 2009 model Maruti Dzire	Insurance - Total Assured sum Rs.21,89,250.00 GPF- Rs.40,000.00
	(2) Half share in House No.IV/233 of Aluva Municipality, Ernakulam District situated in Survey No.310/15 of Aluva Village (Approximate total value of property - Rs.One Crore).				

LIABILITIES

Particulars:-

1. Housing Loan - Rs.8,09,541.00 Sundaram BNP Paribas Home Finance Ltd., Ernakulam.
2. Car Loan - Rs.2,25,991.00 SBI, High Court Branch, Ernakulam.
3. FD Loan - Rs. 82,791.00 Dhanalakshmi Bank, Bar Council Branch, Ernakulam.
4. FD Loan - Rs. 81,764.00 Dhanalakshmi Bank, Bar Council Branch, Ernakulam.

Total - Rs.12,00,087.00
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Note:- Further details available with the Hon'ble Chief Justice

07.06.2012.

Justice K.Vinod Chandran,
Judge, High Court of Kerala.

ASSETS & LIABILITIES

(At a glance)

NAME OF THE JUDGE : JUSTICE K.VINOD CHANDRAN

NAME OF THE SPOUSE : SMT.LATHA.K.U.

DECLARED ASSETS

ASSETS OF THE SPOUSE

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any
Nil	Nil	Rs.96,699.02	75 sovereigns of gold	Nil	Rs.1,13,848.92

LIABILITIES

Particulars

- 1. Loan of Rs.1,10,631.00 from Dhanalakshmi Bank, Bar Council Branch, Ernakulam.**

Note:- Further details available with the Hon'ble Chief Justice

07.06.2012.

Justice K.Vinod Chandran,
Judge, High Court of Kerala.

ASSETS & LIABILITIES

(At a glance)

NAME OF THE JUDGE : JUSTICE K.VINOD CHANDRAN

NAME OF THE DEPENDENT CHILD/CHILDREN : MASTER VARUN KRISHNAN ULLATTIL

DECLARED ASSETS

ASSETS OF THE DEPENDENT CHILD/CHILDREN

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any
Nil	Nil	Nil	Nil	Nil	Nil

LIABILITIES

Particulars:-

1. Nil.

Note:- Further details available with the Hon'ble Chief Justice

07.06.2012.

Justice K.Vinod Chandran,
Judge, High Court of Kerala.